

AKHAND BHARAT SAMAJ PARTY

HEAD OFFICE: - E-14, First Floor
DDA Mini Market, Sultanpuri, DELHI-110086

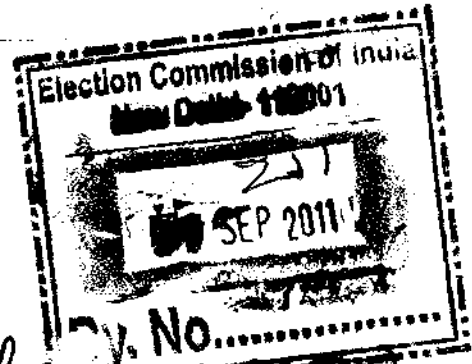
28/No-419/PPS-II
13.09.11

RAUSHAN MAHATO
National President
9899499383
9211478050

S.No...05.....
Date..07.Sep.2011

(Registration letter No - 56/52/2008/JS-III dt 30/6/08)

To,
The Secretary
Election Commission of India
Nirvaachan Sadan, Ashok Road,
New Delhi - 110001



(Kind atten : Shri Pramod Kumar Sharma, PPS-II)
Sub:- Political Parties - Submission of upto date
information - regarding.

1. Reference to your letter No 56/Misc/2011/PPS-II dated 14 July 2011.
2. There is no change in the name of our political party and its office address. The office bearers were changed in January 2011 which was informed to the Election Commission of India on 11 Jan 2011 and 17 Mar 2011 vide our letter No Nil dated 11 Jan 11 and letter No-02 dated 17 Mar 11 (Photocopy enclosed as Encl-1A and 1B for ready reference) respectively.

Handwritten notes and signatures on the left margin, including dates like 8/9/11 and initials like PMS.

3. Annual audited account of the party funds audited and certified by Shri Vijay Keomari Garg, Chartered Accountant is enclosed as Encl-2.

4. ^{Para 6 of} ~~Annual report of contributions received by our party in form 24A, referred to in Rule-85B of the conduct of Elections Rules, 1961 is not applicable for our party as nobody has contributed in excess of Rs. 20,000/- during the current financial year.~~ ^{In all other aspects} form 24-A is attached. ^{completely filled}

5. A hard copy of latest constitution of our party alongwith the summary of amendments carried out in the constitution was deposited to Election Commission of India on 19 Jan 2011 vide our letter No-03 dated 19 Jan 2011 (copy enclosed as Encl-3)

6. However, the copy of the latest constitution of our party incorporating all the amendments made there to is resubmitted alongwith the soft copy

for your necessary action please (Encl-4)

7. Thanking you.

Yours faithfully
Rmahato
(RAUSHAN MAHATO)

Encl.

- (a) Our letter No Nil dt 11 Jan 2011 (Encl-1A)
- (b) Our letter No-02 dt 17 Mar 2011 (Encl-1B)
- (c) Annual audited account of the party fund (Encl-2)
- (d) Our letter No-03 dated 19 Jan 11 (Encl-3)
- (e) Hard copy of the latest constitution (Encl-4)
- (f) One CD - containing latest constitution.
- (g) completely filled form - 24A

Ref.No.....

Date..... 30/8/2011

AUDITOR'S REPORTS

We have audited the attached balance sheet of AKHAND BHARAT SAMAJ PARTY, E-14 FIRST FLOOR, DDA MINI MARKET, SULTAN PURI, DELHI-110086 as at 31st March 2011, and also that the attached Income and Expenditure Account for the year ended on date annexed thereto subject to date and have to report that:-

We have conducted our audit in accordance with auditing standards generally accepted in India. These standards require that we plan and perform the audit to obtain reasonable assurance about whether the financial statements are free of material misstatement. An audit includes examining on a test basis, evidence supporting the amount and disclosures in the financial statements. An audit also includes assessing the accounting principles used and significant estimates made by management as well as evaluating the overall financial statement presentation. We believe that our audit provides a reasonable basis for our opinion.

We have obtained all the information and explanations subject to non receiving of some receipts books as mentioned in notes to account of these financial statements, which to the best of our knowledge and beliefs were necessary for the purpose of our audit:

- b) In our opinion proper books of accounts as required by law have been kept by the society subject to above, so far as it appears from our examination of the Books of Account.
- c) The Balance Sheet and Income & Expenditure Account dealt with by this report are in agreement with books of Accounts maintained.

Further to our comments above, in our opinion and to the best of our information and according to the explanation given to us the accounts subject to our observations of non receiving of receipts books as shown in notes to accounts of financial statement.

In the case of Balance Sheet of the state of affairs of the society as at 31st March, 2011. In the case of Income and expenditure account of the excess of Income over expenditure for the years ended that date.

Date : 30/08/2011

Place: Delhi

For M.V & CO
(Chartered Accountants)

Vijay Kumar Gang
VIJAY KUMAR GANG
partner



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Akhand Bharat Samaj PARTY
E-14, First Floor, DDA Mini Market
Near Water Tank, Sultanpuri
BALANCE SHEET
AS ON 31st, March, 2011

LIABILITIES	AMOUNT(RS)	ASSETS	AMOUNT(RS)
	2010-11		2010-11
<u>CAPITAL ACCOUNT</u>		<u>CURRENT ASSETS</u>	
General Reserve	<u>3280.00</u>	Cash in Hand	1015.00
	3,280.00	Bank Accounts	<u>1024.00</u>
Loans (Liability)			2039.00
Current Liabilities		<u>Profit & Loss A/c</u>	
		Opening Balance	
		Current Period	<u>1,241.00</u>
			1,241.00
	<u>3,280.00</u>		<u>3,280.00</u>

Amahat
 President

[Signature]
 Secretary

[Signature]
 Treasurer

In terms of Our Separate Report of even date attached
 Date :
 Place : Delhi

FOR M.V & CO
 (CHARTERED ACCOUNTANTS)
[Signature]
 VIJAY KUMAR
 (Partner)



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Akhand Bharat Samaj PARTY
E-14, First Floor, DDA Mini Market
Near Water Tank, Sultanpuri

for the year ending 31st march, 2011

Particulars	AMOUNT(RS)	Particulars	AMOUNT(RS)
		<u>Direct Incomes</u>	
Gross Profit C/O	3,171.00	Donation A/c	3171.00
	<u>3,171.00</u>		<u>3,171.00</u>
		<u>Other Receipts</u>	
		Gross Profit b/f	3,171.00
<u>Indirect Expenses</u>		Bank Interest	24.00
Convayance	543.00		24.00
Printing & Stationary	1550.00		
Rent	1100.00	Net Loss	1,241.00
Telephone	993.00		
I Card	<u>250.00</u>		<u>4436.00</u>
	4436.00		
	<u>4436.00</u>		

Date :

Place : Delhi

In terms of Our Separate Report of even date attn: For Goswami Samaj Delhi (Reg.)

FOR M.V & Co.

(CHARTERED ACCOUNTANTS)



VIJAY KUMAR
(Partner)

Amahad
President

[Signature]
Secretary

[Signature]
Treasurer

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**AKHAND BHARAT SAMAJ PARTY,
E-14 FIRST FLOOR, DDA MINI
MARKET , SULTAN PURI, DELHI-
110086**

List of executive body

National President	:- Raushan Mahato
Vice president	:- Surender Prasad
General secretary	:- 1) Ajay 2) Chandrika Prasad
Secretary	:- 1) Mohammad Aslam 2) Gaya Prasad 3) Sanjeev Gupta 4) Dev Raj
Treasurer	:- 1) Ram Lal
Joint Secretary	:- 1) Rajit Ram Pal
Yuva Morcha Prabhari	:- Vikram
Mahila Morcha Prabhari	:- Puspha Rani
National Prabhari – Bihar	:- Vinod Kumar Kushwaha

R. Mahato
President

[Signature]
Secretary

[Signature]
Treasurer



**AKHAND BHARAT SAMAJ PARTY,
E-14 FIRST FLOOR, DDA MINI
MARKET , SULTAN PURI, DELHI-
110086**

NOTE - SUMMARY OF SIGNIFICANT ACCOUNTING POLICIES

Nature of Activities

AKHAND BHARAT SAMAJ PARTY provides support to people and to spread the knowledge , to help the poor people.

Basis of Accounting and Presentation

The financial statements have been prepared on an accrual basis.

Accounts Receivable

There are no Account Receivable.

Investments

No Investment are made by the party.

Property

No Fixed assets are in the books as on 31st March 2011.

Contributions

As per management, Contributions are collected by authorized members of the society from donor for the political party ,all are booked as income.

Amahat
President

[Signature]
Secretary

Ram Lal
Treasurer



Expenses Allocation

The costs of providing various programs and other activities have been summarized on a **Income Expenditure** account .

Estimates

The preparation of financial statements in conformity with accounting principles generally accepted in the India requires management estimates and assumptions that affect certain reported amounts and disclosures. Accordingly, actual results could differ from those estimates.

Income Tax Status

The Organization qualifies as a tax-exempt organization and therefore, has no provision for income taxes is made.

Ramabhat
President

[Signature]
Secretary

Rambhat
Treasurer

